## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 276 OF 2016 & IA NO. 568 OF 2016

Dated: 9<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NSL Sugars Ltd. & Anr. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2,3,5 & 6

## **ORDER**

Learned counsel appearing for Respondent Nos. 2, 3, 5 & 6 seeks three weeks further time to file reply. She may take steps to file reply on or before 31.08.2017 after serving copy on the other side.

List the matter on 12.09.2017. Interim order to continue till then.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt